

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 162 of 2013 &
IA No. 148 of 2014

Dated : 4th August, 2014

Indox Renewable Ltd.
Versus

...Appellant(s)

Central Electricity Regulatory Commission & Anr.

...Respondent(s)

ORDER

The Bench has not assembled today.

As agreed by the parties, post the matter on **25.08.2014.**

COURT MASTER